

आयकर अपीलीय अधिकरण "एक सदस्य" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1.	292/PUN/2020	Mrs. Zubedabai Abdulla Surani Plot No.78, Dilras Colony, Roza Bahugh, Aurangabad-431 001 PAN : ALVPS4833R	ACIT, Circle-2, Aurangabad	2016-17
2-3.	323/PUN/2020 324/PUN/2020	M/s. Omshriniwas Extrusions, 2, Kashi Apartment, Guruwar Peth, Pune-411 002 PAN: AAAFO9995Q	DCIT, Circle-6, Pune.	2005-06 2006-07
4.	357/PUN/2020	Laxmanrao Phakira Bhanuse 350/2, Amrut Gauri Kunj Apartment, Mangalwar Peth, Kolhapur-416 012 PAN: AUCPB7154N	ITO, Ward-1(5), Kolhapur.	2011-12
5.	504/PUN/2018	KVR Industrial Park Pvt. Ltd. Office No.102, 1 st Floor, ICC Trade Tower, Senapat Bapat Marg, Pune-411 016 PAN :AAECK4036H	ITO, Ward-14(5), Pune.	2014-15
6-7.	917/PUN/2019 918/PUN/2019	Seema Ganesh Wagh Plot No.130, Samruddhi, Station Road, Ghandi Nagar, Aurangabad-431 005 PAN: ACHPW1315R	ACIT, Circle-3, Aurangabad.	2013-14 2015-16
8.	1386/PUN/2019	Mars Fiber Products LLP Office 103, Sai Heritage Adarsh Nagar, Tingre Nagar, Pune-411 032 PAN :AASF1203H	ITO, Ward-8(3), Pune	2012-13

9.	1734/PUN/2019	Leena Shankar Ahuja Block No.137/11, Gandinagar, Kolhapur-416 119 PAN : AHDPA5260C	ITO (Central), Kolhapur	2009-10
10.	1735/PUN/2019	Shankar Bakshram Ahuja Block No.137/11, Gandinagar, Kolhapur-416 119 PAN : AHDPA5261D	ITO (Central), Kolhapur	2009-10
11.	1988/PUN/2017	Eknath Khanderao Jadhav C/o. Shah Khandelwal Jain & Associates, Level-3, Business Bay, Plot No.54, Wellesely Road, Pune-411 001 PAN : ABGPJ9626A	ITO, Ward-2(3), Aurangabad	2014-15
12.	832/PUN/2018	Shri Varun Sanjiv Kaushik 9, Silver woods Apartments, Behind Indian Oil Pump, Gangapur Road, Anandvalli, Nashik-422 013 PAN : AOHPK7729P	ITO, Ward-1(3), Nashik	2014-15
13.	1375/PUN/2018	Suresh Balgonda Patil B1, Amit Apartments, Near Apta Police Chowki, Shivajinagar (N), Sangli-416 416 PAN :ABPPP6265Q	JCIT, Range-2, Sangli	2006-07
14.	941/PUN/2019	Vikas Laxman Tandale 235, B Ward, Laxrathi Niwas, Maruti mandir, Subhash Road, Malkapur-415 101 PAN : AKHPT1182H	ITO, Ward-1(2), Kolhapur.	2012-13
15.	559/PUN/2019	M/s. Nilkanteshwer Serva Seva Trust Ap. Shivajinagar, Tal. Baramati, Dist. Pune-413 102 PAN: AAATN0849A	ITO, Ward-2(2), Pune	2011-12
16.	1721/PUN/2019	Krishnahari Basappa Banda (HUF) Through Karta Basvaraj K. Banda, 108, Sakhar peth, Solapur North-413 005 PAN: AAAHB9260K	ACIT, Circle-2, Solapur	2016-17

17.	805/PUN/2018	Smt. Smruti Tushar Jinturkar Plot No.49, Saptashruni Colony, Old Gangapur Naka, Nashik, Pune-422 005 PAN :AFQPJ6784H	ITO, Ward-1(3), Nashik	2014-15
18.	833/PUN/2018	Ms. Stuti Sanjiv Kaushik 9, Silver woods Apartments, Behind Indian Oil Pump, Gangapur Road, Anandvalli, Nashik-422 013 PAN : BMAPK4131K	ITO, Ward-1(3), Nashik	2014-15

Assessee by : Shri Vikas Agarwal
Mrs. Snehal Bote
Shri Pramod Shingte

None Appeared: Sl. No.1, 4, 5, 12,13,16,17 & 18

Revenue by : Shri Mahdevan A.M. Krishnan

सुनवाई की तारीख / Date of Hearing : 19.03.2021

घोषणा की तारीख / Date of Pronouncement : 19.03.2021

आदेश / ORDER

This bunch of appeals preferred by the assessees for the various assessment years mentioned in the caption emanates from the orders of Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. The Ld. AR for the assessees through video conference submitted that the assessee wants to withdraw the grounds of appeals in light of the assessee opting for resolution under the provisions enumerated in the Direct

Tax Vivad Se Vishwas Act, 2020 ('the VSV Act') and has filed respective withdrawal applications along with Form-3 in this regard. In some of the above appeals i.e. Sl. No. 1, 4, 5, 12,13,16,17 & 18, none appeared on behalf of the assessee. However, withdrawal applications along with Form-3 have been filed the assessee opting for Vivad Se Vishwas Scheme, 2020.

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals. Hence, we permit the withdrawal. Appeals of assesseees are dismissed being withdrawn.

4. In the result, **all the appeals of assesseees are dismissed as withdrawn.**

Order pronounced on 19th day of March, 2021.

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 19th March, 2021

Sujeet/SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. Concerned CIT(Appeals)
4. Concerned CIT
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, "एक सदस्य" बेंच, पुणे / DR, ITAT, "SMC" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	19.03.2021	Sr.PS/PS
2	Draft placed before author	19.03.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		